GOVERNMENT OF INDIA MINISTRY OF COAL

LOK SABHA UNSTARRED QUESTION NO.3519 TO BE ANSWERED ON 02.01.2019

Status of Underground Coal Gasification technology

3519. SHRI RAMSINH RATHWA:

Will the **MINISTER OF COAL** be pleased to state:

- (a) The present status of Underground Coal Gasification (UCG) Technology developed in the country for meeting the future energy needs;
- (b) The details of coal and lignite blocks identified, so far, for this purpose; and
- (c) The steps taken/proposed to be taken by the Government to popularize this technology in the country?

ANSWER

MINISTER OF RAILWAYS AND COAL (SHRI PIYUSH GOYAL)

- (a): No commercial or pilot scale project of Underground Coal Gasification (UCG) technology has been commissioned as yet under Indian Geological conditions.
- **(b):** Total of 14 blocks (7 Coal and 7 Lignite) has been identified which are under consideration of Inter Ministerial Committee (IMC) which has been constituted for the purpose of UCG development in India.

Following are the Details:

Details of UCG Blocks		
	Block Name	Coal/Lignite field/State
Coal Blocks		
1	Yellandu (Dip Side)	Khammam, Andhra Pradesh
2	Bandha	Singrauli, Madhya Pradesh
3	Maiki North-Maiki-Markhi	Sohagpur, Madhya Pradesh
4	Pathora	Sohagpur, Madhya Pradesh
5	Reonti West	Tatapani-Ramkola, Chhattisgarh
6	Chainpa	Sohagpur, Madhya Pradesh
7	Jogapur Sirsi	Wardha Valley, Maharashtra
Lignite Block		
1	Raneri	Bikaner, Rajasthan
2	Tadkeshwar-Dungra	Surat, Gujarat
3	Dip Side of Valia & Rajpardi	Bharuch, Gujarat
4	Sindhari West	Barmer, Rajasthan
5	Chokla North	Barmer, Rajasthan
6	Nimbalkot	Barmer, Rajasthan
7	Nagurda	Barmer, Rajasthan

- (c): In order to develop UCG in India, the following steps were taken by Government
 - 1. The Government issued a Gazette Notification in July, 2007 wherein UCG was considered as an end use for the purpose of Coal Mines Nationalization Act, 1973.
 - 2. The Govt. has approved the policy framework for development of UCG in coal and lignite bearing areas in India on 16th Dec.2015.
 - 3. In order to identify the areas to be offered, deciding about blocks to be put to bidding or allocation to PSUs on nomination basis, proposing the mechanism for bidding process and other related matters, an Inter-Ministerial Committee (IMC) has been constituted under the chairmanship of Additional Secretary, Ministry of Coal. The IMC has submitted its report relating to bid document and Model contract document.
